

श्री राजीव टेंजन न

## **Declaration or Assets and Liabilities**

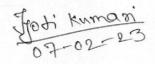
Year 2022-23

I, JYOTI KUMARI son/daughter of ASHOK KUMAR aged 32 Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as STENOGRAPHER given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*: details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## Details of movable assets A

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl.	Description	Self	Spouse name (s)	Dependant	Dependant-	Dependant-
No.		JYOTI KUMARI	SHISHIR SAURABH	-1	2	3
(i)	Cash	6,000/-	5,000/-		-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PPF AC NO- 40026380653			-	-
(iii)	Bonds, Debentures and shares in Companies				-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NOS.			-	-
(v)	Motor Vehicles (details of make, etc.)		APACHE RTR 160		-	-



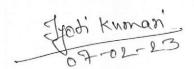
(vi)	Jewellery (give details of	Gold 28 gm. (gift)			_
	weight and value)	Silver 120 gm	•		
(vii)	Other assets, such as values of claims / interests		50,000/-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependant-1	Dependant- 2	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s)	-	-	-	-	-



<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

	- Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential)  - Location (s)  - Survey number(s)  - Extent (Total measurement)  - Current market value	-	-		-	-
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	,	-	-		-
(v)	Other (such as interest in property)	-	-	-	-	-

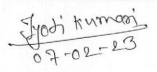
(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI.	Description	Name & address of Bank /	Amount outstanding
No.		Financial Institutions(s) /	as
		Department (s)	on

a)	(i) Loans from Banks		(1) 8,00,000/-
		(1) STATE BANK OF	(2) 61,600/-
		INDIA (P. LOAN)	
		(2) STATE BANK OF	
		INDIA(P.LOAN)	
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		•
	(b) dues to departments dealing		
	with supply of water	-	
	(c) dues to departments dealing		
	with supply of electricity	_	7

	(d) dues to departments dealing with telephones		<u>-</u>
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	•
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CMSPK5558F	-
Tr.	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [ Only in case of proprietary business]	-	-



(iv) Property Tax	•	

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C	Personal	Lietail
	1 CISUHAI	Detail

:-	110113806463
	:-

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Job Kuman 07-02-23 Signature

: Thoti Knews.

Place: PATNA

Name of Employee:

JYOTI KUMARI

Date: 07-02-2023.

Designation

STENOGRAPHER

Department

BIHAR LEGISLATIVE

ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.